IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

3. **IA-5840(MB)2023 IN**
C.P. (IB)/1255(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.01.2024**

NAME OF THE PARTIES: Agrasen Trade Merchants Private Limited
Vs.
Moli Merchant Traders Private Limited

SECTION: 7, 54(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

O R D E R

1. None present.

2. List this matter on **29.01.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

02.01.2024 / *Bmb*